

National Sample Survey Organization (NSSO) at an interval of approximately five years. The number of person living below the poverty line at the national level and state level is thus determined by the Planning Commission. The identification of the poor is, however, done by the Ministry of Rural Development through door-to-door survey with hundred per cent coverage. While the estimation of poverty helps in assessing the magnitude of poverty, identification of the specific households living Below Poverty Line is necessary for targeting them under various poverty alleviation programmes. The guidelines issued by the Ministry of Rural Development for conducting the BPL Census 2002 stipulated that the States/UTs may identify the number of BPL households in the rural areas which should be equal to the poverty estimates of 1999-2000 or the adjusted share worked out by the Planning Commission, whichever is higher. In addition to above, another 10% flexibility was given to the States and UTs to account for the transient poor.

Prime Minister Reconstruction Package

†828. SHRI BALAVANT ALIAS BAL APTE:

SHRI PRABHAT JHA:

Will the PRIME MINISTER be pleased to state:

(a) whether Government of Jammu Kashmir has been a failure in utilizing Prime Minister Reconstruction Package worth Rs. 24000 crores;

(b) if so, the details thereof;

(c) reaction of Government to this indifference of the Jammu and Kashmir Government; and

(d) whether Government is contemplating a new scheme for implementation of such schemes in Jammu and Kashmir?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY):

(a) No, Sir.

(b) to (d) Does not arise.

Financial assistance for infrastructure projects

829. SHRI Y.P. TRIVEDI: Will the PRIME MINISTER be pleased to state:

(a) whether the State Government of Maharashtra has requested for financial assistance for infrastructure projects;

(b) if so, the details thereof and the assistance released, so far, and;

(c) if not, by when such assistance would be released?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY):

(a) There is no request from Government of Maharashtra for financial assistance for infrastructure projects in the State

†Original notice of the question was received in Hindi.